

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 2829
TO BE ANSWERED ON 02.08.2017

ANTI-INDIA SENTIMENTS ON SOCIAL NETWORKING SITES

2829 SHRI RADHESHYAM BISWAS:

Will the Minister of Electronics and information Technology be pleased to state:

- (a) whether some social networking groups and websites are engaged in flaring up anti-India sentiments;
- (b) if so, the details thereof along with details of such websites identified so far; and
- (c) the action taken by the Government against these websites?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)

(a): Instances of misuse of web/social media in the country have come to the notice of the Government from time to time. Such behaviours in the cyberspace are due to virtual and borderless nature of the technology.

(b) and (c): Law Enforcement agencies regularly monitor the web and social media and take appropriate action for blocking of such (Universal Resource Locators) URLs whenever they notice hosting of objectionable contents as per provision of rules notified under Section 69A of Information Technology Act 2000. In the present year, till June 2017 based on various Court orders as well as based on the recommendations of an expert committee for blocking URLs/websites 735 social media URLs and 596 websites have been blocked, including those of social media networking groups and websites engaged in flaring up anti India sentiments.
